

Annexure-1

Name of the corporate debtor: SHRI NATH RESEDENCI PRIVATE LIMITED; Date of commencement of CIRP: 05.01.2023; List of creditors as on: 26p.04.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Bank of Baroda	17.01.2023	76,16,69,923.30	76,10,01,442.80	Secured	**	No	No	100%	0.00	0.00	6,68,480.51	0.00	

**Details of Security:

- First charge over all the assets of the corporate debtor as they have provided corporate guarantee to the loan facilities availed by M/s NIIL Infrastructure Pvt Ltd and the charge is registered in ROC.
- Land measuring 8204 sq mtrs situated at Khasra no 1/12, 439, 440,442,443,444,446,447,448 and 449, Mauza Babarpur Musthkil, The. & distt. Agra in the name of M/s Shrinath Resedenci Pvt Ltd.



Sajjan Kumar Dokania
Resolution Professional